

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4063
ANSWERED ON:23.08.2005
CONTINUING EDUCATION PROGRAMME
Moghe Shri Krishna Murari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) number of places wherein continuing education programme has been launched so far, State-wise;
- (b) the grants sanctioned and released during the last three years, State-wise;
- (c) the number of districts in Madhya Pradesh provided with the first instalment under the aforesaid programme alongwith the dates thereof separately;
- (d) the number of districts provided with the second instalment after ending of the financial year;
- (e) the criteria and time fixed for the release of second instalment after the first instalment;
- (f) the number of proposals received from State Government under said scheme during the last three years, State-wise;
- (g) the number of proposals cleared as on date and the number of proposals pending for approval; and
- (h) the time by when pending proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) A statement showing state-wise number of districts which have been sanctioned Continuing Education Programme is enclosed at Annexure-I.
- (b) A statement showing state wise amount of grant sanctioned and released during the last three years is enclosed at Annexure-II.
- (c) 42 districts in Madhya Pradesh have been sanctioned the Continuing Education Programme. Statement showing district wise, the dates on which the programme was sanctioned is enclosed at Annexure-III.
- (d) & (e) The release of second instalment of grant is considered on receipt of the request for the same and after the following conditions have been fulfilled : -
 - i) 75% of the first instalment of grant has been utilized.
 - ii) Establishment of the continuing education centres and submission of the progress report of the projects.
 - iii) Audited statement of accounts and utilisation certificate in case the request for second instalment is received after 12 months.

In Madhya Pradesh the second instalment has so far been released to one district.

(f) & (g) A statement showing state wise number of proposals received during the last three years and cleared so far and the number of proposals pending is enclosed at Annexure-IV.

(h) The pending proposals will be sanctioned as and when the State Governments fulfill the following conditions as provided in the Scheme :-

- i) Provide undertaking from the State Government to bear 50% share of the cost of the project during the 4th and 5th year and also to bear the entire liability thereafter;
- ii) Settlement of the accounts of the grants released for the total literacy / post literacy projects and refund of unspent balance, if any.

Annexure-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.4063 ASKED BY SHRI KRISHNA MURARI MOGHE TO BE ANSWERED ON 23.8.2005 REGARDING CONTINUING EDUCATION PROGRAMME

Number of districts / places covered under the Scheme of Continuing Education Programme

(As on 18.8.2005)

S. No.	Name of the State	Total no. of districts covered under CEP
1.	Andhra Pradesh	21
2.	Arunachal Pradesh	
3.	Assam	
4.	Bihar	3
5.	Chhatisgarh	2
6.	Delhi	9
7.	Goa	
8.	Gujarat	23
9.	Haryana	4
10.	Himachal Pradesh	1
11.	Jammu & Kashmir	
12.	Jharkhand	2
13.	Karnataka	26
14.	Kerala	14
15.	Madhya Pradesh	42
16.	Maharashtra	18
17.	Manipur	
18.	Meghalaya	
19.	Mizoram	8
20.	Nagaland	
21.	Orissa	3
22.	Punjab	1
23.	Rajasthan	31
24.	Sikkim	
25.	Tamil Nadu	28
26.	Tripura	4
27.	Uttaranchal	6
28.	Uttar Pradesh	21
29.	West Bengal	17
30.	A & N Islands	
31.	Chandigarh	1
32.	Dadra & Nagar Haveli	
33.	Daman & Diu	
34.	Lakshdweep	1
35.	Pondicherry	4
	Total	290

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO.4063 ASKED BY SHRI KRISHNA MURARI MOGHE TO BE ANSWERED ON 23.8.2005 REGARDING CONTINUING EDUCATION

PROGRAMME

Status of grants released under the Scheme of Continuing Education during the last three years

(Rupees in Lakhs)

S. No.	Name of the State	Financial year		
		2002-03	2003-04	2004-05
1.	Andhra Pradesh	701.48	1842.71	819.20
2.	Arunachal Pradesh			
3.	Assam			
4.	Bihar			99.29
5.	Chhattisgarh	10.00		303.02
6.	Delhi		128.33	
7.	Goa			
8.	Gujarat	1720.35	1595.54	561.10
9.	Haryana			332.26
10.	Himachal Pradesh		53.61	
11.	Jammu & Kashmir			
12.	Jharkhand	12.50		
13.	Karnataka	1810.79	1176.88	2489.53
14.	Kerala	119.40	485.60	579.54
15.	Madhya Pradesh	3475.80	1730.50	2836.57
16.	Maharashtra	10.00	176.76	267.09
17.	Manipur		7.50	7.50
18.	Meghalaya			
19.	Mizoram	74.40	31.70	
20.	Nagaland			7.50
21.	Orissa			0.61
22.	Punjab			
23.	Rajasthan	2328.30	1977.65	2103.83
24.	Sikkim		7.50	
25.	Tamil Nadu	530.70	839.19	1623.03
26.	Tripura	155.00	31.13	275.73
27.	Uttaranchal		30.00	197.86
28.	Uttar Pradesh	2262.28	527.75	1603.81
29.	West Bengal		3763.04	1364.59
30.	A & N Islands			
31.	Chandigarh	91.40		62.66
32.	D & N Haveli			
33.	Daman & Diu			
34.	Lakshadweep		11.75	11.74
35.	Pondicherry		32.63	
	Total	13302.40	14449.77	15546.47

Annexure-III

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.4063 ASKED BY SHRI KRISHNA MURARI MOGHE TO BE ANSWERED ON 23.8.2005 REGARDING CONTINUING EDUCATION PROGRAMME.

Statement showing details of district-wise release of first installment
for Continuing Education Programme in Madhya Pradesh

S. No.	Name of district	Date of sanction
1	Indore	13.10.1998
2	Tikamgarh	24.7.2002
3	Harda	24.7.2002
4	Hoshangabad	24.7.2002
5	Khandwa	26.7.2002
6	Datia	26.7.2002
7	Raisen	26.7.2002
8	Shivpuri	26.7.2002
9	Neemach	26.7.2002
10	Jabalpur	26.7.2002
11	Mandsour	26.7.2002
12	Ujjain	26.7.2002
13	Bhind	26.7.2002
14	Mandla	5.8.2002
15	Chhindwara	3.9.2002
16	Dindori	3.9.2002
17	Gwalior	18.10.2002
18	Narasingpur	18.10.2002
19	Rewa	28.10.2002
20	Panna	24.6.2003
21	Guna	24.6.2003
22	Dhar	24.6.2003
23	Rajgarh	24.6.2003
24	Dewas	24.6.2003
25	Barwani	24.6.2003
26	Sheopur	24.6.2003
27	Jhabua	24.6.2003
28	Chhattarpur	23.7.2003
29	Damoh	26.5.2004
30	Katni	26.5.2004
31	Khargone	26.5.2004
32	Balaghat	26.5.2004
33	Morena	26.5.2004
34	Ratlam	26.5.2004
35	Satna	26.5.2004
36	Shahdol	26.5.2004
37	Shajapur	26.5.2004
38	Seoni	26.5.2004
39	Vidisha	26.5.2004
40	Sehore	18.2.2005
41	Bhopal	29.3.2005
42	Umari	29.3.2005

Annexure-IV

STATEMENT REFERRED TO IN REPLY TO PART (f) & (g) OF THE LOK SABHA
UNSTARRED QUESTION NO.4063 ASKED BY SHRI KRISHNA MURARI MOGHE TO
BE ANSWERED ON 23.8.2005 REGARDING CONTINUING EDUCATION
PROGRAMME.

Number of proposals received from State Governments during the
last three years, number of proposals cleared as on date and
number of proposals pending under the Scheme of Continuing Education Programme

(As on 18.8.2005)

S. No.	Name of the State received	No. of proposals cleared	No. of proposals pending	No. of proposals
1.	Andhra Pradesh	1	1	
2.	Arunachal Pradesh			
3.	Assam			
4.	Bihar	3	1	2
5.	Chhatisgarh	1	1	
6.	Delhi	1	1	
7.	Goa			
8.	Gujarat	11	11	
9.	Haryana	3	3	
10.	Himachal Pradesh			
11.	Jammu & Kashmir			
12.	Jharkhand	3		3
13.	Karnataka	7	7	
14.	Kerala			
15.	Madhya Pradesh	45	42	3
16.	Maharashtra	10	2	8
17.	Manipur			
18.	Meghalaya			
19.	Mizoram			
20.	Nagaland			
21.	Orissa			
22.	Punjab			
23.	Rajasthan	23	22	1
24.	Sikkim			
25.	Tamil Nadu	11	10	1
26.	Tripura			
27.	Uttaranchal	11	4	7
28.	Uttar Pradesh	20	15	5
29.	West Bengal	8	8	
30.	A & N Islands			
31.	Chandigarh			
32.	D & N Haveli			
33.	Daman & Diu			
34.	Lakshdweep	1	1	
35.	Pondicherry			